

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1303(KB)2019
IA(I.B.C)/710(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	GAGAN FERROTECH LTD. VS RDG INTERIOR DECORATION EXTERIOR ARCHITECTURE PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Abhishek Sikdar, Adv. : For Bharat Hotels Ltd.
Ms. Sahili Dey, Adv.

Mr. Tapan Chakraborty, : RP in person

ORDER

1. Ld. Counsel for Bharat Hotels Ltd. present. Ld. RP present in person.
2. **IA(I.B.C)/710(KB)2022**
 - i. We have been informed by Ld. Counsel appearing for Bharat Hotels Ltd. that an appeal filed before Hon'ble NCLAT against the order dated 26th of August, 2022 passed by this Adjudicating Authority has been dismissed on 5th of September, 2022.
 - ii. Certified copy of this order produced before us is taken on record.
 - iii. Post this matter for further proceedings on **19/10/2022**.
 - iv. Minutes of the CoC proving the liquidation have not been placed on record. Lett the same be filed with an affidavit within one week.
 - v. List this matter on **19/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**